

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3895
ANSWERED ON:02.12.2010
WITNESS PROTECTION PROGRAMME
Tewari Shri Manish

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recognised the need for a witness protection programme/scheme and came up with a consultation project on the same in August 2004 but no scheme or law has been enacted by the Union Government in this regard;
- (b) if so, the details thereof;
- (c) whether the Government is considering to introduce a Bill in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House.